

Fast Passenger Trains between Delhi-Amritsar and Delhi-Jammu

2570. SHRI KAMAL CHAUDHRY: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received any representations for the introduction of fast passenger trains between Delhi and Amritsar, and between Delhi and Jammu Tawi;

(b) if so, the action taken thereon;

(c) if not, whether Government propose to introduce such fast passenger trains for the benefit of the poor and weaker sections of the society; and

(d) if so, the time by which such trains will be introduced and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) and (d). New Superfast services between New Delhi and Amritsar and New Delhi and Jammu Tawi have been provided from May, 1989.

Excise Duty Evasion cases in Delhi

2571. SHRI RAM SAMUJHAWAN: Will the Minister of FINANCE be pleased to refer to the reply given on 21 July, 1989 to Unstarred Question No, 609 regarding Excise duty evasion cases in Delhi and state:

(a) the number of surprise visits made during the last three months to units in Delhi and with what results;

(b) the steps taken to adjudicate the cases without delay; and

(c) the number of cases adjudicated finally during the last six months and how does this compare with the cases adjudicated during the last three years?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA): (a) 58 visits were made by the Central Excise Officers to the units located in Delhi during the period 1.4.1989 to 30.6.1989. As a result of these visits 49 cases of evasion were detected involving Central Excise duty of Rs. 32.66 lakhs.

(b) Efforts are underway to investigate the cases and issue the show cause notices without any delay. The cases are adjudicated expeditiously on receipt of reply to Show Cause Notice and after giving personal hearing to the parties.

(c) Number of cases adjudicated during the last six months as compared with the cases adjudicated during the same period of last three years, are as under:

1.1.1989 to 30.6.1989	:	444
1.1.1988 to 30.6.1988	:	315
1.1.1987 to 30.6.1987	:	223
1.1.1986 to 30.6.1986	:	150
Total		1132

Assistance by financial institutions to Development of Industries in Backward Areas

2572. SHRI KRISHNA SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether the Comptroller and Auditor General of India in its latest report on the working of state financial institutions has commented on them for diverting most of the